

Notice

Learned Counsel for the parties may please note that the following cases pertaining to NIA and NIC will be taken up in the Permanent LokAdalat on 20.01.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

NIC & NIA

S.N.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	3092/2010	National Insurance Co. Ltd. Vs Mukesh Kumar Mishra and others	Arvind Kumar	Ram Singh
2.	(637)/2005	National Insurance Co. Ltd. Vs Smt. Laxmi Devi and others	A.K. Srivastava	Dr. S.B. Singh
3.	636/2005	National Insurance Co. Ltd. Vs Smt. Shashi Agarwal and others	A.C. Nigam	Atul Kulshresth
4.	(635)/2005	National Insurance Co. Ltd. Vs Smt. Jaldhara Devi and others	Vinay Khare	-----
5.	840/1997	National Insurance Company Ltd. Vs Smt. Apsarun and others	A.K. Srivastava	Rajeev Chaddha
6.	16/2005	National Insurance Company Ltd. Vs Prem Shankar Nagar and others	Satish Chaturvedi	Dr. H. Mishra
7.	172/2005	National Insurance Company Ltd. Vs Hakimuddin and others	K.S. Amisht	Pankaj Bharti
8.	2485/2008	National Insurance Company Ltd. Vs Smt. Ram Beti	Saral Srivastava	Anshu Chaudhary
9.	546/1997	National Insurance Company Ltd. Vs Smt. Bhoola Rani and others	M.S. Haq	M.C. Chaturvedi
10.	(579)/1997	National Insurance Company Ltd. Vs Ram Dayal Yadav	A.K. Srivastava	Shyam Narain & G. Narain
11.	286/1997	National Insurance Company Ltd. Vs Smt. Sunita Sharma and others	Manish Kumar Nigam	Chitra Lekha Satsangi
12.	412/1997	National Insurance Company Ltd. Vs Ramanand and others	A.K. Srivastava	Jai Singh
13.	611/1997	National Insurance Company Ltd. Vs Sri Gur Charan Singh Sardar and others	A.C. Nigam	S.K. Singh, V.K. Singh,
14.	593/1997	National Insurance Company Ltd. Vs Smt. Jandevi and others	M.S. Haq	Madhav Jain
15.	(835)/2007	The National Insurance Company Ltd. Vs Smt. Neha and others	Saral Srivastava	-----
16.	381/2011	The National Insurance Company Ltd. Vs Akeel Ahmad and others	Arvind Kumar	-----
17.	1812/2001	The National Insurance Company Ltd. Vs Smt. Sirmati Devi and others	Arvind Kumar	-----
18.	1419/2000	The National Insurance Company Ltd. Vs Saudan Singh and others	Saudan Singh	-----

19.	(746)/2003	The National Insurance Company Ltd. Vs Ram Pal Sharma and others	A.K. Sinha	V.K. Jaiswal
20.	(1075)/03	The National Insurance Company Ltd. Vs Smt. Shamim Jahan and others	A.C. Nigam	-----
21.	1143/2006	The National Insurance Company Ltd. Vs Smt. Panu and others	S.K. Mehrotra	Sumit Goyal
22.	(632)/2005	The National Insurance Company Ltd. Vs Dinesh Chandra and others	A.K. Srivastava	S.B. Singh
23.	452/2005	The National Insurance Company Ltd. Vs Neeraj Masand and others	S.K. Mehrotra	Anil Kumar
24.	149/2001	National Insurance Company Ltd. Vs Margshri and others	Anand Kumar Sinha	S.S. Yadav
25.	1960/2008	New India Assurance Company Ltd Vs Misruddin and others	Amit Manohar	Nigmendra Shukla
26.	363/1990	New India Assurance Company Ltd Vs Smt. Anshu Bali & Others	A.K. Banerji	Vivek Chaudhary
27.	459/1990	New India Assurance Company Ltd Vs Sri Chandra Pal & Others	Rajesh Ji Verma	A.K. Gaur
28.	3681/2008	New India Assurance Company Ltd Vs Smt. Mahrool & Others	Amit Manohar	Anurag Sharma
29.	968/1990	New India Assurance Company Ltd Vs Smt. Kalawati Devi & Others	V. C. Dixit	A.K. Bhatt & S.C. Dwivedi
30.	53/2001	New India Assurance Company Ltd Vs Subash Malhotra & Others	Kuldip Shanker Amist	Chetan Chatterji
31.	(4) / 2012	New India Assurance Company Ltd. Vs Smt Rani and others	Avanish Mishra	K.S. Chaudhary
32.	649 / 1992	New India Assurance Company Ltd. Vs Har Kunwar Devi and others	V.M. Sahai	Girija Shankar Srivastava
33.	836 / 1996	New India Assurance Company Ltd. Vs Sumit Gupta and others	Vinod Swaroop	Siddharth
34.	572 / 2001	New India Assurance Company Ltd. Vs Vishnu Prasad Shukla and others	Arvind Kumar	A.L. Jaiswal
35.	3939/ 2011	New India Assurance Company Ltd.Vs Pappu and others	Rakesh Bahadur	Ram Singh
36.	3906/ 2011	New India Assurance Company Ltd. Vs Bahaduri Singh and others	Anupam Shukla	A.K. Srivastava
37.	3914/ 2011	New India Assurance Company Ltd. Vs Smt. Manju Lata and others	Arvind Kumar	R.L. Deobanshi
38.	1375 /2010	New India Assurance Company Ltd. Vs Smt. Sarvesh Kumari and others	B.C. Naik	S.C. Mishra
39.	1645 /2011	The New India Assurance Co. Ltd Vs Smt. Maya Devi and others	Avanish Mishra	
40.	2118/2009	The New India Insurance Company Limited. Vs Smt. Shobha Devi and others	Amit Singh	Lakshman Singh
41.	1553/ 2002	The New India Insurance Company Limited. Vs Shri Raj Kumar and others	Rakesh Bahadur	R.O.V.S. Chauhan
42.	1152/1994	The New India Insurance Company Limited. Vs Smt. Asharfi Devi and others	Dhananjay Awasthi	R.K. Rathore
43.	2253/2007	Smt. Ambika Singh and others Vs Mahavir and others	A.S. Rai	
44.	1575/2007	The New India Assurance Company Limited. Vs Mohammad Navi and others	Amaresh Sinha	----
45.	3010/2007	The New India Assurance Company Limited. Vs Smt. Phoola Devi and others	V.C. Dixit	-----

46.	2442/2013	The New India Assurance Company Limited. Vs Sunil Kumar Gupta and another	Vinay Khare	-----
47.	3038/2014	The New India Assurance Company Limited. Vs Gulsher alias Leelu alias Neelu and another	Vinay Khare	-----
48.	2305/2005	The New India Assurance Company Limited. Vs Smt. Ganga Devi and others	S.K. Mehrotra	-----
49.	2081/2009	The New India Assurance Company Limited. Vs Smt. Sunita and others	Ashok Kumar Srivastava	Prashant K. Lal

Sd/-
(Mayank Kumar Jain, HJS)
Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad